

3. In view of order dated 14.12.2023 of the Supreme Court of India, the disqualification of Shri Afzal Ansari, notified *vide* Gazette Notification no. 21/4(6)/2023/TO(B) dated the 1<sup>st</sup> May, 2023 in terms of the provisions of Article 102(1)(e) of the Constitution of India read with Section 8 of the Representation of the People Act, 1951, has ceased to operate subject to further judicial pronouncements and conditions mentioned in order dated 14.12.2023.

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**No. 7786**

**Committee Branch- I**

**Nomination to the Committee**

The Speaker, Lok Sabha has nominated Smt. Mala Rajya Laxmi Shah, Member, Lok Sabha to the Committee on Empowerment of Women.

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